CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A. NO. 193 OF 2010

Monday, this the 4th day of April, 2011

CORAM:

HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER HON'BLE Ms.K.NOORJEHAN, ADMINISTRATIVE MEMBER

P.Ajirani
Upper Division .Clerk
Passport Office, Kozhikode
Residing at Green Nest, Eranhiyar Nilam
PO Edakkad, Kunduparambu,
Kozhikode – 5

Applicant

(By Advocate Mr.P Ramakrishnan)

versus

- Union of India represented by the Secretary Ministry of External Affairs New Delhi – 110 001
- 2. The Joint Secretary (C.P.V) and Chief Passport Officer
 Ministry of External Affairs
 New Delhi Respondents

(By Advocate Mr Sunil Jacob Jose, SCGSC)

The application having been heard on 04.04.2011, the Tribunal on the same day delivered the following:

ORDER

HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER

The question as to whether the applicant is entitled to appear for the Limited Departmental Competitive Examination for the post of Assistant, pending consideration of the same, by an interim order the applicant was permitted to appear for the examination. As the results have come out and the applicant has not passed the examination, the question as to whether the applicant is entitled to appear for the Limited Departmental Competitive Examination has become academic. OA has:

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therefore, become infructuous and is closed, leaving open the question.

Dated, the 4th April 2011.

K.NOORJEHAN (

ADMINISTRATIVE MEMBER

JUSTICE P.R.RAMAN JUDICIAL MEMBER

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